

SEIZURE OF HAND-GRENADES

..... f SHRI M. P. BHARGAVA: \SHRI A. B. VAJPAYEE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the anti-bomb squad of the Delhi police seized four boxes containing 46 live hand-grenades from a former sepoy on 8th October, 1963;

(b) whether the police squad has also unearthed any inter-State gang dealing in hand-grenades and explosives; and

(c) if so, how many members of this gang have been arrested so far?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARI LAL NANDA): (a) Yea, Sir.

(b) No, Sir.

(c) Does not arise.

†बस्तर महाराज के भाई द्वारा सम्पत्ति की अनधिकृत बिक्री

*११८. श्री राम सहाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बस्तर के महाराज विजय चन्द्र ने अपने सिंहासनच्युत भाई श्री प्रवीण चन्द्र जी द्वारा अनधिकृत रूप से कुछ सम्पत्ति के बचे जाने के विरुद्ध शिकायत की है; और

(ख) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की गई है ?

t Postponed from the 21st November, 1963.

t [UNAUTHORISED SALE OF PROPERTY BY BASTAR MAHARAJA'S BROTHER

•118. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Maharaja Vijay Chandra of Bastar has complained against the sale of some property in an unauthorised manner by his deposed brother Shri Pravin Chandraj; and

(b) if so, what action has been taken in this regard?

गृह-कार्य मंत्री (श्री गुलजारी लाल नन्दा) : (क) जी हां ।

(ख) मामला मध्य प्रदेश सरकार के ध्यान में लाया गया है ।

t[THE MINISTER OF HOME AFFAIRS (SHRI GULZARI LAL NANDA): (a) Yes.

(b) The matter has been brought to the notice of the Government of Madhya Pradesh.]

ACQUISITION OF GOKHALE MARKET FOR NEW COURTS

224. SHRI ABDUL GHANI: Will the Minister of HOME AFFAIRS be pleased to state whether Government propose to acquire Gokhale Market, Delhi for the New District Courts in order to meet the need for space for the law yers, typists, sales depots, canteens and clients?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS) : No such proposal is under consideration.

EXPORT OF MAIN PRODUCER'S SKULL SCRAP

225. SHRI V. M. CHORDIA: Will the Minister of STEEL MINES AND HEAVY ENGINEERING be pleased to state the total quantity of skull scrap from

†[] English translation.

main producers exported during the period January, 1963 to October, 1963?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): 61,742 Tonnes.

MELTING SCRAP CONSUMED BY FURNACES AND FOUNDRIES

226* SHRI V. M. CHORDIA: Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:

(a) the total quantity of melting scrap consumed by the indigenous

scrap-based furnaces and foundries in the year 1962 and the first half of 1963;

(b) what is the tonnage of home arisings of the total quantity of scrap melted; and

(c) the tonnage of ingots and casting produced?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM):

Scrap-based Foundries	Scrap-Based Furnaces
	Tonnes.
(a) 1962	48,400
1963	26,700
(Jan. to June)	No*separate figures are available.
(b) 1962	14,500
1963	8,000
(Jan. to June)	
(c) 1962	43,525
1963	1962 Ingots 59725 Tonnes
(Jan. to June)	1963 Ingots 49491 Tonnes
	24,020 (upto Sept.)

केन्द्रीय समाज कल्याण बोर्ड के कर्मचारियों की पदोन्नति

२२७. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय समाज कल्याण बोर्ड के केन्द्रीय कार्यालय से कितने कर्मचारियों को १९६०-६१ और १९६१-६२ में पदोन्नति करके भोपाल, जयपुर, नेफा भेजा गया;

(ख) पदोन्नति से पूर्व उनके वेतनक्रम क्या थे, इस समय वे किन वेतनक्रमों में काम कर रहे हैं और उन्हें मिलने वाले भत्तों का व्यौरा क्या है;

(ग) क्या यह सच है कि उपरोक्त भाग (क) में उल्लिखित कर्मचारियों से ऊँचे

वेतनक्रमों में काम करने वाले कर्मचारी राज्यों में उपलब्ध थे; और

(घ) यदि हाँ, तो उन्हें पदोन्नति न देने के क्या कारण हैं ?

f [PROMOTIONS OF THE EMPLOYEES OF THE CENTRAL SOCIAL WELFARE BOARD

227. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state:

(a) the number of employees of the central office of the Central Social Welfare Board who were transferred to Bhopal, Jaipur and NEFA on promotion during the years 1960-61 and 1961-62;

(b) the grades of pay of these officers prior to their promotion, the

†[] English translation.